COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 321 OF 2016

Dated: 14th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

API Ispat & Power Tech. (P) Ltd. ...Appellant(s)

۷s.

Chhattisgarh State Power Distribution Co. Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Ms. Neha GArg

Mr. Ashwin Ramanathan for Ms. Swapna Seshadri for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>08.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk